

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

Petition(s) for Special Leave to Appeal (C) No(s). 12688-12689/2019

THE STATE OF UTTAR PRADESH & ORS.

Petitioner(s)

VERSUS

LAXMI PRAKASH

Respondent(s)

IA No. 124672/2019 - CONDONATION OF DELAY IN FILING THE SPARE COPIES

IA No. 76660/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 76661/2019 - EXEMPTION FROM FILING O.T.

IA No. 76663/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 24-01-2020 These matters were called on for hearing today.

For Petitioner(s)

Ms. Salonee Agarwal, Adv.
Ms. Garima Prashad, AOR

For Respondent(s)

Mr. Nikhil Jain, AOR

UPON hearing the counsel the Court made the following
O R D E R

Last opportunity is granted to the sole respondent for filing counter affidavit within four weeks.

Registry to process the matter for listing before the Hon'ble Court after completion of period of four weeks whether counter affidavit is filed or not as further opportunity stands declined.

ANIL LAXMAN PANSARE
Registrar